

HIGH COURT OF MADRAS - MADURAI BENCH

In addition to the Sitting Arrangement in the Madurai Bench of Madras High Court at Madurai which came into effect from 5th October, 2020, it is hereby notified that the Hon'ble the Chief Justice is pleased to approve following partial modification with effect from Monday, **7th December, 2020**

Sl.No.	HON'BLE JUDGES	SUBJECT
1	N.Seshasayee, J	Civil Miscellaneous Appeals - from the year 2019 Civil Revision Petition - from the year 2019
2	G.Ilangovan, J	Civil Miscellaneous Appeals - upto the year 2014
3	S.Ananthi, J	Civil Revision Petition - from the year 2015 to 2018
4	K.Murali Shankar, J	Civil Miscellaneous Appeals - from the year 2015 to 2018

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

Dated: 04.12.2020

Registrar (Judicial), High Court, Madras